

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 12-09-2023 AT 02.15 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**IN THE MATTER OF** : M/s Connexions Retail Stores Pvt Ltd

**PETITION NUMBER** : CP/1414/IB/2018

**APPLICATION NUMBER:** a) IA/258/IB/2020  
b) IA/152(CHE)/2021

**COMMON ORDER**

Ld. Sr.Counsel Mr.E.Om Prakash along with the Counsel on record, Mr.B.Ramana Kumar appears for the Applicants. Ld. Counsel Mr.A.G.Sathyanarayana appears for the Respondents. Ld.Liquidator Mr.Madhu Desikan also appears in person.

Ld. Sr.Counsel for the Applicants submits that the Applicant has received email from the Respondent Bank, whereby, the Respondents had denied to make payments to the Liquidator.

Ld. Counsel for the Applicant is directed to file Memo attaching copy of the email.

Parties are directed to file written synopsis of arguments, not more than three pages, giving page numbers, dates and events, relevant citations, if any, within a **week** from today.

Heard Ld. Counsels. **Order Reserved.**

-SD-

**RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)**

ss

-SD-

**SANJIV JAIN  
MEMBER (JUDICIAL)**